

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.565 of 1996

Dated New Delhi, this 18th day of March, 1996.

HON'BLE MR JUSTICE P. K. SHYAMSUNDAR, ACTING CHAIRMAN  
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Arun Kumar  
J-253, Sarojini Nagar  
NEW DELHI-110 023.

... Applicant

By Advocate: Shri Avik Datta

versus

Director General  
Sports Authority of India.

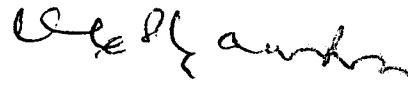
... Respondent

O R D E R (Oral)

Mr Justice P. K. Shyamsundar

After arguing the matter for sometime, the learned counsel for the applicant says that he wants to withdraw the application so that he can make another application with proper averments. The application is, therefore, dismissed as withdrawn giving liberty to the applicant to file a fresh application with proper averments.

  
(K. Muthukumar)  
Member(A)

  
(P. K. Shyamsundar)  
Acting Chairman

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